NOTIFICATION

No.PFG(955)/2008-Ad.I Consequent upon his appointment as Additional Secretary, Department of Agriculture and Cooperation, Ministry of Agriculture, Shri Avinash K. Srivastava, IAS (UP:82) relinquished the charge of the post of Additional Secretary in the Ministry of Corporate Affairs w.e.f. afternoon of 21st January, 2013.

\[Signature\]

(Kshitish Kumar)

Under Secretary to the Govt. of India

The Manager,
Government of India Press,
Faridabad (Haryana) – along with Hindi Version.


1. Shri Avinash K. Srivastava, Additional Secretary, MCA.
2. PS to Corporate Affairs Minister.
3. Sr.PPS to Secretary/PS to AS/PS to JS(R)/PS to JS(M)/PS to JS(SP).
4. Department of Personnel and Training, Office of the Establishment Officer w.r.t to their communication No. 9/64/2012-EO(SM-I) dated 31.12.2012.
5. The Secretary, Department of Agriculture & Cooperation, Ministry of Agriculture, Krishi Bhawan, New Delhi.
6. The Chief Secretary, Govt. of Uttar Pradesh, Lucknow.
7. Accountant General, Uttar Pradesh, Lucknow.
8. All Chief Secretaries to the State Governments/Union Territories.
9. President's Secretariat, New Delhi.
10. Vice President’s Secretariat, New Delhi.
11. Prime Minister’s Office, South Block, New Delhi.
15. All Officers/Sections in the MCA.
16. CAT/CCI/CLB/SFIO.
17. All RDs/RoCs/OLs.
18. The Pay and Accounts Officer, Ministry of Corporate Affairs, New Delhi.
19. Cash Section.
20. Service Book/Personal File of the Officer.
22. e-Governance Cell for uploading on website of MCA under ‘Transfer-Posting’.
23. Guard File.

\[Signature\]

(Kshitish Kumar)

Under Secretary to the Govt. of India